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# Statement

Total Insertions made space consumed and amount paid to Newspapers in different Language Groups during 1977-78.

Language							Insertions	Space col. x cms.	Amount ir. Rs,
English	•		•	•			29,279	7,88,212	95,61,256
Hindi		•.		. :		•	21,270	8,69,120	54,69,533
Urdu	•,	•	•				11,695	4,95,454	14,98,176
Punjabi		•			•		2,685	1,10,940	4,72,680
Sindhi	٠.		•		•		z · i · 507	23,851	91,630
Bengali	٠.	•			•	•	3,378	1,41,702	11,48,722
Assamese							1,162	40,515	1,61,106
· Oriya i	•		٠,	• • *			1,051	48,444	2,31,330
Marathi			•		•		4,571	1,93,033	10,03,143
Gujarati		•				•	3,759	1,81,959	9,90,971
Tamil	•						2,708	1,06,459	6,22,772
Telugu			•	٠.,			1,827	82,390	4,52,994
Malayalam			•		•	•	2,219	1,16,310	11,99,516
Kannada		•				•	2,032	93,709	4,87,790
Mozo & Kh	asi						149	7,308	18,697
Konkani			•	•			25	1,892	4,525
Sanskrit	. •	•		• (	•	•		2,902	6,828
ŕ	•		Тот	AL		•	88,368	33,04,220	234,21,669

# Law on Lokayukta in States

705. PROF. RAMLAL PARIKH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the names of the States which have enacted law on the Lokayukta together with the date of enactment; and
- (b) the steps Central Government propose to take to ensure the enactment of the law in this behalf by the remaining States.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) Information is available in respect of States of Bihar, U.P., Maharashtra, Rajasthan, Orissa, Sikkim, Tamilnadu, Assam, Haryana, Himachal Pradesh. Gujarat, Kerala and Meghalaya. According to this information, five States, viz. Bihar, Uttar Pradesh, Rajasthan, Maharashtra and Orissa have already enacted law Lokayukta. A statement showing the

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names of the Act and date of the enactment, as available is enclosed. (See below)

As regards the other States, information is being collected.

(b) it is only after the Lokpal Bill, 1977, which is presently before the Lok Sabha, is enacted, that the question of asking the State Governments to consider the desirability of enacting similar legislation will arise.

# Statement

State				Name of the Act Date of Notification
Bihar				The Bihar Lokayukta Act, (Bihar Act VI of 1974)
U. P.		•		The Uttar Pradesh Lokayukta and UP-Lokayuktas Act, 1974 (U.P. Act No. 42 of 1975) . 8-9-1975
Maharashtr	a		•	The Maharashtra Lokayukta and U.P. Lokayuktas Act, 1971 (Maharashtra Act No. XLVI of 1971) 10-12-197
Rajasthan				The Rajasthan Lokayukta and U.P. Lokayuktas Act, 1973 (Act No. 9 of 1973)
Orissa				The Orissa Lokpal and Lokayuktas Act, 1970 (Orissa Act, 1 of 1971) 17-2-197

# Persons arrested under MISA and DIR

706. PROF. RAMLAL PARIKH: Will the Minister of HOME AF-FAIRS be pleased to state:

- (a) what is the final number of persons arrested under MISA and DIR in each State in 1975-76 and 1976-77;
- (b) whether any detenus arrested during the emergency are still in prison; and
- (c) if so, what is their number State-wise and what are the reasons for their continued detention?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): (a) A Statement is attached containing available data on the number of persons arrested under MISA and D.I.S.I.R. for the period 25-6-1975 to 21-3-1977 and 25-6-1975 to 15-4-1977 respectively. (See below).

(b) and (c) No person detained under MISA during the emergency is in detention now, as the Act has been repealed.

#### Statement

Number of persons detained under MISA during the period from 25-6-1975 to 21-2-1977

S. No	o. Name of S Union Ter				Number of persons detained
1	Andhra Prad	esh			1078
2	Assam				534
3	Bihar	•	•		2083
4	Gujarat				1762
5	Haryana				200
6	Himachal Pr	ades	h		34
7	Jammu & Ka	ashm	nir		553
8	Karnataka				483
9	Kerala				786
10	Madhya Prac	lesh		•	5 <sup>6</sup> 20
11	Maharashtra				5475
12	Manipur				143
13	Meghalava			•	39